IDLE WEIGH-BRIDGE AT DELHI STATION

*497. SHRI JAGAT NARAIN: Will the Minister of RAILWAYS be pleased to state:

- (a) the date when the weigh-br:dge at Delhi Station was installed and at what cost;
- (b) whether it is a fact that the said weighbridge is lying idle for the last 3 months for want of certain repairs;
- (c) whether since then, wagons are being diverted to Bhatinda for weighment; and
- (d) if the reply to parts (b) and (c) be in the affirmative, the additional expenses incurred and loss suffered by the Railways on that ac count?

THE MINISTER OF STATE IN THE MINISTRY DF -RAILWAYS' (SHRI RAM SUBHAG SINGH): (a) to (d) A statement is laid on the Table of the House.

STATEMENT

The weigh-bridge at Delhi Station was manufactured at Jamalpur Workshop of Eastern Railway in 1895. The information regarding the exact date of its installation at Delhi Station and the cost thereof is, however, nol available.

The weigh-bridge at Delhi Station has regularlyi been getting half yearly overhauls, the first half yearly overhaul during the current year (11164) having been given on 30th January, 1964 and the last half yearly overhaul on 13th June, 1964. No mechi defect in this weigh-bridge has been reported since 30th January, 1964. There was also no damage to this weigh-bridge. It however, remained out of commission due to the 1 balance weights from 12th August, 1964 to 22nd August, 1964 and from 25th August, 1964 to 28in September, 1964. During this period some wagons had to be sent to Ghaziabad

and to New De^i for weighment, but no wagons were diverted to Bhatinda. From 29th (September, 1964 the weighbridge is in regular use.

to Que sions

The cost of extra haulage on the wagons sent to Ghaziabad and New Delhi works out to about Rs. 843, and this can be regarded as the only loss incurred by the Railway on this account.

DISTRIBUTION OF TEXTILE MACHINERY TO MILLS

*500. Shri P. THANULINGAM: Will the Minister of Commerce be pleased to state the names of the 17 textile mills selected by the Textile Commissioner for the distribution of the machinery purchased from M|S Piatt Bros, of the United Kingdom?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI S. V. RAMASWAMY): A statement is laid on the Tab^ of the House.

STATEMENT Names of the Mills I.

Cooperative Spinning Mills-

- 1. Deccan Cooperative Spinning Mills Ltd., Ichalkaranji.
- 2. Amravati Sahakari Soot Wa Kapad Girni Ltd., Amravati.
- 3. Shrirampur Taluka Sahakari Soot Girni Ltd., Shrirampur.
- 4. Marathwada Cooperative Spinning Mills Ltd., Nanded.
- 5. Nagpur Vinkar Sahakari Soot Girni Ltd., Nagpur.
- 5. Nagpur Vinkar Sahakari Soot ning Mills Ltd., Bhusav il.
- 7. Sholapur Cooperative Spinning Mills Ltd., Sholapur.
- 8. Surat District Cooperative Spinning Mills., Surat.
- Baroda Vibhag Roo Utpadakoni Cooperative Spinning Mills Ltd., Baroda.

- M armada Ko₀ Utpadakoni Sahakari Spinning Mills Ltd., Broach.
- 11. U.P. Cooperative Spinning Mills Ltd., Etawah.

II. Public Sector-

 Kalyani Spinning Mills Ltd., Kalyani (West Bengal Government's venture).

III. Private Sector units-

- 1. Standard Mills Co. Ltd., Dewas.
- 2. Mehendra Mills Ltd., KaloL
- 3. Chowgule & Co. (Hind) Private Ltd., Goa.
- 4. Modi Spinning & Weaving Mills Co. Ltd., Modinagar.
- 5. Delhi Cloth & General Mills Co. Ltd., Delhi.

LOAN TO RAILWAYS BY INTERNATIONAL DEVELOPMENT ASSOCIATION

f Shri NIREN GHOSH: j Shriam.,,BASAVAPUNN-KAMAMURTI: SHRI P. I Shri SANKAR PRATAP

I SINGH DEV:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the International Development Association has granted, a loan to the Indian Railways recently;
 - (b) if so, the amount of loan granted;
- (c) whether the items to be purchased by this loan can be manufactured in this country; and
- (d) whether the loan will be repaid from Railway Budget?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): (a) and (b) An agreement for a credit equivalent to \$ 62 million (Rs. 29:51 crores) has been mgned on 26th October, 1964, with the

- international .Development Association, an affiliate of the World Bank.
- (c) The credit is for financing foreign exchange expenditure and the items to be financed from the loan are therefore, imported items of Railways requirements, which are not available in the country.
- (d) This credit is to the Government of India (Ministry of Finance). Repayment will be arranged by the Ministry of Finance and will not, therefore, form part of the Railway! Budget.

HMT FACTORY IN MP

*506. THAKUR BHANU PRATAP SINGH: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

- (a) whether the Government of Madhya Pradesh have requested the Government of India for the establishment of a unit of the Hindustan Machine Tools factory in Madhya Pradesh;
- (b) if so, whether the request hai been accepted; and
- (c) if not, what is the pesent position of the case?

THE MINISTER OF HEAVY ENGINEERING AND INDUSTRY IN THI MINISTRY OF INDUSTRY AND SUPPLY (SHRI T. N. SINGH): (a) Yes, Sir.

- (b) Madhya Pradesh has been provisionally accepted as one of the Stateg for the location of such a plant.
 - (c) Does not arise.

बाल्डेयर से दिल्ली तक एक्सप्रेस

*५१३. श्री लक्ष्मीनारायण दास: क्या रेल मंत्री यह बताने की कृपा करेंगे कि क्या बाल्टेयर से रायपुर, बिलासपुर ग्रीर बीना होकर दिल्ली तक एक एक्सप्रेस गाड़ी चलाये जाने की मांग पर कोई निर्णय किया गया है?